

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
 HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/154/KOB/2024 in CP(IB)/34/KOB/2021
SECTION	SEC. 60(5) IBC R/W RULE 11 NCLT
NAME OF PARTIES	CA JASIN JOSE (RP) IN THE MATTER OF M/S S D PHARMACY PVT LTD V/S RAMESH KESAVAN.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH
RESPONDENTS ADVOCATE/ PROFESSIONAL	R SURENDRAN, AC VENUGOPAL

16 April 2024

O R D E R

IA(IBC)/154/KOB/2024 in CP(IB)/34/KOB/2021

This is an IA bearing No. 154/KOB/2024 filed by the Resolution Professional of M/s S D Pharmacy Private Limited seeking permission to return the keys of the premise back to the Suspended Director or his authorised representative.

Learned Counsel, Mr. Akhil Suresh appears physically along with Learned RP, Mr. Jasin Jose. Learned Counsel, Mr. R Surendran appears on behalf of the Respondent through virtual mode, hence service of notice is waived.

At the request of the parties, list this matter along with IA(IBC)/352/KOB/2023 for further consideration on **17.04.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)